(Please click here for previous Lists of Creditors) (Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)		
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	286650623	1	286150623	91.86	0	0	500000	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	0	0	0	0	0.00	0	0	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	4	481817544	2	22142121	7.11	0	0	459675423	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	4	3226545.22	4	3226545.22	1.04	0	0	21393686	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	8	372212837	0	0	0.00	0	0	372212837	<u>Annexure 9</u>
Total		17	1143907549.22	7	311519289.22	100.00	0	0	853781946	

Name of the Corporate Debtor: Nuway Organic Naturals India Limited; Date of Commencement of CIRP: 25-04-2024; List of Creditors as on: 29-07-2024; Name of IP: ; Process Number: 1; Last 5 digitof registration number: